

of unauthorised occupants from public premises and for certain incidental matters be extended up to Friday, the 2nd May 1958."

COMMITTEE ON PRIVATE MEMBERS' BILLS AND RESOLUTIONS

TWENTY-FIRST REPORT

Sardar Hukam Singh (Bhatinda): Sir, I beg to present the Twenty-first Report of the Committee on Private Members' Bills and Resolutions.

ESTIMATES COMMITTEE

THIRTEENTH REPORT

Shrimati Sucheta Kripalani (New Delhi): Sir, on behalf of the Chairman of the Estimates Committee, I beg to present the Thirteenth Report of the Estimates Committee on action taken by Government on the recommendations contained in the Twenty-seventh Report of the Estimates Committee (First Lok Sabha) relating to the Hindustan Antibiotics (Private) Ltd., and the Hindustan Insecticides (Private) Ltd.

PUBLIC ACCOUNTS COMMITTEE

FIFTH REPORT

Shri T. N. Singh (Chandauli): Sir, I beg to present the Fifth Report of the Public Accounts Committee on the Accounts of the Delhi Road Transport Authority for the year 1954-55 and Audit Report thereon.

GIFT-TAX BILL—contd.

Mr. Speaker: The House will now resume further discussion on the following motion moved by **Shri Morarji Desai** on the 23rd April, 1958, namely:

"That the Gift-tax Bill, 1958, be referred to a Select Committee consisting of **Shri Asoke K. Sen**, **Shri C. D. Pande**, **Shri Tribhuvan Narayan Singh**, **Shri Mahavir Tyagi**, **Shri S. Ahmad Mehdi**, **Shrimati**

Uma Nehru, **Shri Shivrang Rango Rane**, **Sardar Iqbal Singh**, **Dr. Y. S. Parmar**, **Shrimati Renuka Ray**, **Shri Liladhar Kotoki**, **Shri Jaganatha Rao**, **Shri Narendrabhai Nathwani**, **Shri Radheshyam Ramkumar Morkarka**, **Shri Harish Chandra Mathur**, **Shri Radheylal Vyas**, **Shri Vidya Charan Shukla**, **Shri C. R. Pattabhi Raman**, **Shri N. G. Ranga**, **Shri M. Shankaraiya**, **Shri Satyendra Narayan Sinha**, **Shri George Thomas Kottukapally**, **Shri A. M. Tariq**, **Shri Kamalnayan Jamnalal Bajaj**, **Shri B. R. Bhagat**, **Shri Mathura Prasad Mishra**, **Shri T. Sanganna**, **Shri S. R. Damani**, **Shri Rajeshwar Patel**, **Shri T. C. N. Menon**, **Shri Prabhat Kar**, **Shri R. K. Khadilkar**, **Shri Bimal Comar Ghose**, **Shri Arjun Singh Bhadauria**, **Shri M. R. Masani**, **H. H. Maharaja Sri Karni Singhji of Bikaner**, **Shri Premji R. Assar**, **Shri N. Siva Raj**, **H. H. Maharaja Pratap Keshri Deo**, **Shri Naushir Bharucha** and **Shri Morarji Desai** with instructions to report by the 1st May, 1958."

Out of 4 hours allotted to this motion, 41 minutes have already been availed of and 3 hours and 19 minutes now remain.

Shri Raghurib Sahai may continue his speech.

I would like to know how long the hon. Minister proposes to take for his reply. We will close at 3.30.

The Minister of Finance (Shri Morarji Desai): I do not think I will take more than half an hour.

Mr. Speaker: Then, I will call the hon. Minister at 3.00 P.M. Is there any other hon. Minister who wants to participate? I see none.

Shri Raghurib Sahai (Budaun): Sir, yesterday when the House was about to rise, I was quoting the opinion of Prof. Kaldor on the one hand and that of the Taxation Enquiry Commission on the other. I was dealing with the predicament in which we laymen were placed in view of the conflict of such opinions of experts.